

IN THE HIGH COURT OF ORISSA, CUTTACK

Realisation of Court Fees received towards NOT READY
Certified Copy Applications

Date : 03.03.2025

SL No.	Name of Applicant	C.A.No.	Date of Application	Case No.	Court Fee	Notified amount to be paid	Type	Reject Status
1	H DAS	16936/2025	03.03.2025	FAO/576/2015	7	1 DFA	U	
2	H K MOHANTA	16949/2025	03.03.2025	WP (C) /5413/2009	7		U	
3	P K SWAIN	16950/2025	03.03.2025	STREV/56/2009	7		U	
4	P K SWAIN	16951/2025	03.03.2025	STREV/58/2009	7		U	
5	P K SWAIN	16952/2025	03.03.2025	STREV/57/2009	7		U	
6	S C DAS	16954/2025	03.03.2025	WP (C) /7380/2019	7		U	
7	S HATI	16956/2025	03.03.2025	CRA/132/2001	7		U	
8	G ROUT	16957/2025	03.03.2025	WP (C) /3573/2025	10		C	
9	D SAMAL	16958/2025	03.03.2025	CRLMP/24/2025	7		U	
10	S K MOHANTY	16959/2025	03.03.2025	RVWPET/399/2019	7		U	
11	G SAHU	16961/2025	03.03.2025	SA/364/1999	7		U	
12	P C DAS	16963/2025	03.03.2025	CRLMC/1221/2020	7		U	
13	P K BARIK	16965/2025	03.03.2025	WP (C) /40692/2023	7		U	
14	H K MOHANTA	16966/2025	03.03.2025	WP (C) /4610/2025	10		C	
15	R K NAYAK	16967/2025	03.03.2025	WP (C) /5323/2025	7		U	
16	S MALLICK	16969/2025	03.03.2025	CMAPL/72/2025	7		U	
17	B DAS	16971/2025	03.03.2025	CRLREV/257/2022	7		U	
18	A K JATI	16975/2025	03.03.2025	WP (C) /279/2007	7		U	

19	A K JATI	16977/2 025	03.03.202 5	WP (C) /7067/2 016	7		U	
20	R SAHOO	16979/2 025	03.03.202 5	WP (C) /31518/ 2024	7		U	
21	M K PANI	16981/2 025	03.03.202 5	WP (C) /5235/2 005	7		U	
22	P K MISHRA	16982/2 025	03.03.202 5	WP (C) /15164/ 2008	7		U	
23	R K MOHAPATRA	16983/2 025	03.03.202 5	SA/63/1992	7		U	
24	G C JENA	16989/2 025	03.03.202 5	WP (C) /12359/ 2005	7		U	
25	B MOHANTY	16990/2 025	03.03.202 5	WP (C) /19471/ 2012	7		U	
26	P K PARIDA	16992/2 025	03.03.202 5	WA/359/2021	7		U	
27	P K PARIDA	17004/2 025	03.03.202 5	WA/359/2021	7		U	
28	G N SETHI	17009/2 025	03.03.202 5	WP (C) /20689/ 2018	10		C	
29	G. D. MALLICK	17012/2 025	03.03.202 5	WP (C) /5558/2 025	10		C	
30	M NAYAK	17013/2 025	03.03.202 5	WP (C) /4656/2 025	10		C	
31	T. BARIK	17014/2 025	03.03.202 5	WP (C) /3847/2 025	10		C	
32	N. R. PANDA	17033/2 025	03.03.202 5	CONTC/6631/2 024	10		C	
33	B. BARIK	17035/2 025	03.03.202 5	WP (C) /268/20 25	10		C	
34	B. BARIK	17036/2 025	03.03.202 5	WP (C) /271/20 25	10		C	
35	B. BARIK	17037/2 025	03.03.202 5	WP (C) /327/20 25	10		C	
36	B. BARIK	17038/2 025	03.03.202 5	WP (C) /5400/2 025	10		C	
37	B. BARIK	17039/2 025	03.03.202 5	WP (C) /5415/2 025	10		C	
38	B. BARIK	17040/2 025	03.03.202 5	WP (C) /5416/2 025	10		C	
39	B. BARIK	17041/2 025	03.03.202 5	WP (C) /5481/2 025	10		C	
40	B. BARIK	17042/2 025	03.03.202 5	WP (C) /5484/2 025	10		C	
41	A K DAS	17048/2 025	03.03.202 5	WP (C) /6323/2 010	10		C	
42	D K MOHANTY	17050/2 025	03.03.202 5	WP (C) /6323/2 010	10		C	

43	D K MOHANTY	17051/2 025	03.03.202 5	WP (C) /23057/ 2010	10		C	
44	J PRADHAN	17053/2 025	03.03.202 5	WP (C) /23057/ 2010	10		C	
45	R K PANDA	17056/2 025	03.03.202 5	MACA/392/202 4	10		C	
46	J DEHURY	17057/2 025	03.03.202 5	MACA/491/202 4	10		C	
47	L D PANDA	17059/2 025	03.03.202 5	CONTC/7600/2 024	10		C	
48	P K MOHANTY	17060/2 025	03.03.202 5	CRLA/382/201 8	10		C	
49	M/S. JITENDRA MOHANTY, R. P. BHAGAT, S UBHENDU MOHANTY, PRAMOD MOHANTY	17061/2 025	03.03.202 5	MACA/71/2024	10		C	
50	ADAM ALI KHAN	17062/2 025	03.03.202 5	MACA/71/2024	10		C	
51	S NAYAK	17074/2 025	03.03.202 5	ABLAPL/1987/ 2025	10		C	
52	S MOHANTY	17075/2 025	03.03.202 5	CONTC/2056/2 011	7		U	
53	BINDU SAGAR SWAIN	17085/2 025	03.03.202 5	CMP/797/2024	7		U	
54	M. BARAL	17086/2 025	03.03.202 5	CMP/373/2024	7		U	
55	S K SAMAL	17088/2 025	03.03.202 5	WP (C) /5447/2 025	7	4.00, 3 *4 paperl ess	U	
56	P K MISHRA	17090/2 025	03.03.202 5	WP (C) /16046/ 2024	10		C	
57	BIJAYA KUMAR BEHERA 1	17092/2 025	03.03.202 5	CMP/1254/202 3	10		C	
58	P SETHI	17093/2 025	03.03.202 5	CMP/1254/202 3	10		C	
59	DK MALLICK	17102/2 025	03.03.202 5	ABLAPL/709/2 025	10		C	
60	S DAS	17105/2 025	03.03.202 5	CMP/1076/202 4	10		C	
61	B DAS	17108/2 025	03.03.202 5	WP (C) /5284/2 025	10		C	
62	A PANDA	17134/2 025	03.03.202 5	CRLA/63/2022	10		C	
				Total	533			

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